

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

29/01/2019

O.A./260/80/2019

WITH INTERIM PRAYER, ON  
MEMO

S DAS

-V/S-

BHARAT SANCHAR NIGAM LTD

ITEM NO:17

FOR APPLICANTS(S) Adv. : Mr. S.K. Padhy

FOR RESPONDENTS(S) Adv.: Mr. K.C. Kanungo

Notes of The Registry	Order of The Tribunal				
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>Ld. Counsel for the applicant wants to withdraw this O.A. with liberty to file a fresh O.A. Accordingly, the O.A. is allowed to be disposed of as withdrawn, with liberty to the applicant to file a fresh O.A. as per provisions of law.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)	kb	
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